

Kashmir was suitably conveyed. It was reiterated that Jammu & Kashmir is an integral part of India, and any interference in our internal affairs would be unacceptable. The Simla Agreement, which is the bedrock of relations between the two countries expressly forbids the organisation, assistance or encouragement of any acts detrimental to the maintenance of peaceful and harmonious relations.

It was also agreed to continue discussions at all levels, including between Defence, Home and Water Resources Secretaries. The India-Pakistan Joint Commission would also meet in the first half of 1990.

#### **Setting up of Fishing Harbour at Gopalpur in Orissa**

593. SHRI GOPINATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have approved the proposal to set up a fishing harbour at Gopalpur in Orissa; and

(b) the progress made in the implementation of the project?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL) : (a) and (b). The proposal for the development of a Fishery Harbour at Gopalpur in Orissa at an estimated cost of Rs. 672.40 lakh was sanctioned by the Government of India in October 1989, under the Centrally Sponsored Scheme viz. Landing and Berthing Facilities for Fishing Craft at Minor Ports. The project is to be executed by the Government of Orissa. The State Government have already initiated action for the construction of the project.

#### **Installation of Electronic Telephone Exchanges in Madras**

594. SHRI ERA ANBARASU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to instal some more electronic telephone exchanges in Madras to clear the waiting list for the telephone connections;

(b) the total number of people on the waiting list under OYT and non-OYT schemes in Madras City; and

(c) the time by which it is likely to be cleared?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Total number of people on waiting list as on 6.3.90 are

OYT—4,944

Non-OYT—55,303

Total 60,247

(c) Total waiting list is likely to be cleared during 8th Plan period subjected to the availability of resources.

#### **Clearing and Forwarding Agencies at Madras Port**

595. SHRI ERA ANBARASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of clearing and forwarding agencies operating in Madras port;

(b) the total amount paid to them towards the clearing and forwarding charges